GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 2831 TO BE ANSWERED ON 25.03.2025

EMOLUMENTS FOR ASHAs

2831: DR. V. SIVADASAN:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the State Governments are permitted to declare ASHAs as workers with salary;

(b) whether the Union Government has any plans to declare them as workers; and

(c) the amount of honorarium and other emoluments paid to ASHAs by Union Government, the details thereof, year-wise since 2020?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

(a) to (c) : ASHAs are envisaged to be community health volunteer and are given performancebased incentives after completion of specific activities under various National Health Programmes. ASHAs receive a fixed monthly incentive of Rs. 2000 per month in the country, for routine and recurring activities. Additionally, they are provided performance-based incentives for a varied set of activities under various National Health Programmes. The Government has approved additional incentives for ASHAs in September, 2022. The details of these ASHA incentives are available on the following Uniform Resources Locator (URL): <u>https://nhm.gov.in/New-Update-2023-24/ASHA/Orders_and_guidelines/ASHA-INCENTIVES.p</u> df

Further, States/UTs in their Programme Implementation Plans (PIPs) have also been given flexibility to provide additional incentives to ASHA workers.

After the launch of Ayushman Arogya Mandir, ASHAs are eligible additionally for Team Based Incentives (TBIs) along with ANMs based on monitored performance indicators (up to 1000 per month). ASHAs are also entitled to non-monetary incentives like – ASHA Uniform, Identity Card, Cycle, Mobile, CUG Sim, ASHA Diary, Drug Kit, ASHA rest room etc. The Government has also approved a cash award of ₹20,000/- and a citation to ASHAs who leave the programme after working as ASHAs for minimum of 10 years, as acknowledgement of their contribution.

In the year 2018, the ASHA benefit package was introduced acknowledging significant contribution and commitment of ASHAs. The package provides coverage for:

• Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) with a benefit Rs. 2.00 Lakh in case of death of the insured (annual premium contributed by GOI).

• Pradhan Mantri Suraksha Beema Yojana (PMSBY) with a benefit of Rs.2.00 lakh for accidental death or permanent disability; Rs. 1.00 lakh for partial disability (annual premium contributed by GOI).

In addition, Pradhan Mantri Shram Yogi Maan Dhan (PM-SYM) with pension benefit of ₹3,000/- pm after age of 60 years (50% contribution of premium by GOI and 50% by beneficiaries) is also available for ASHA workers. ASHAs across the States/UTs have been enrolled in all the above-mentioned Social Security Schemes as per the defined eligibility norms.

Also, a health care annual coverage of ₹5 Lakhs under Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB- PMJAY) has been extended to all ASHAs workers.

Under National Health Mission (NHM), funds are released to States/UTs under flexible pools on a lump sum basis to provide greater flexibility to States to utilize the funds as per their felt need and priorities, hence no separate funds released to the States/UTs for ASHA Activities.

The year-wise expenditure for ASHA workers under NHM from 2019-20 to 2024-25 are at **Annexure.**

Annexure referred to in reply to Parts (a) to (c) of Rajya Sabha Unstarred Question No. 2831 for 25.03.2025

Annexure

Expenditure for ASHA workers under National Health Mission for FY- 2019-20 to 2024-25

	-						(Rs. in Lakh)
SI.	State	2010 20	2020.21	2021.22	2022.22	2022.24	2024.25
No.		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andaman and Nicobar Islands	61.95	130.20	210.07	103.04	137.64	29.61
2	Andhra Pradesh	10,623.54	11,225.51	9,629.63	1,660.65	2,347.80	1,208.35
3	Arunachal Pradesh	866.50	1,235.15	1,132.58	1,600.91	1,701.15	927.17
4	Assam	13,528.31	9,619.47	6,941.57	11,106.50	10,890.02	13,717.71
5	Bihar	21,303.36	22,540.24	4,644.26	33,139.23	22,146.29	18,341.08
6	Chhattisgarh	24,518.77	24,813.51	4,330.25	23,077.21	20,372.14	22,677.34
7	Dadra & Nagar Haveli Daman & Diu	101.72 36.10	104.86	93.47	104.08	75.20	40.40
8	Delhi	3.23	1.65	1.86	2,068.94	1,941.23	1,660.09
9	Gujarat	19,489.58	20,925.19	8,237.40	14,757.27	24,825.12	10,379.66
10	Haryana	5,789.35	5,615.51	5,087.83	6,399.52	6,787.57	4,147.91
11	Himachal Pradesh	3,584.41	4,307.32	6,345.45	6,668.99	7,684.08	5,138.27
12	Jammu and Kashmir	3,698.54	3,772.44	4,936.44	3,766.83	4,076.24	3,130.13
13	Jharkhand	13,058.16	14,056.28	13,991.61	16,501.60	20,697.45	17,855.42
14	Karnataka	12,563.79	11,848.62	7,127.02	10,706.61	12,498.67	7,549.05
15	Kerala	4,281.02	8,215.03	1,501.01	7,868.19	6,819.57	5,268.27
16	Lakshadweep	12.55	22.16	19.76	27.40	23.74	28.85
17	Madhya Pradesh	28,749.40	30,051.32	27,106.79	23,526.57	22,966.49	17,410.77
18	Maharashtra	26,305.10	29,453.97	19,326.48	23,078.27	22,076.58	26,601.65
19	Manipur	1,042.73	1,021.26	925.18	1,017.29	325.13	480.48
20	Meghalaya	1,609.31	2,209.93	2,103.33	2,013.19	1,810.69	2,184.39
21	Mizoram	339.82	234.17	302.25	273.32	277.57	273.68
22	Nagaland	365.43	434.96	587.38	382.01	486.47	697.03
23	Odisha	17,732.39	20,307.07	16,637.43	18,855.24	19,782.08	14,857.11
24	Puducherry	53.29	45.85	-	114.30	118.57	80.57
25	Punjab	6,430.65	5,251.67	3,378.06	6,962.56	6,396.10	5,407.83
26	Rajasthan	12,524.14	14,266.96	10,390.31	10,872.31	10,360.41	5,970.41
27	Sikkim	81.15	170.38	139.51	217.41	192.93	110.45
28	Tamil Nadu	764.33	1,324.53	1,692.44	1,004.85	645.84	584.60
29	Tripura	2,400.93	2,477.67	1,290.85	2,844.86	2,811.32	2,066.63
30	Uttar Pradesh	59,141.17	58,653.14	51,259.26	51,591.86	62,698.94	37,645.55
31	Uttarakhand	2,908.60	3,804.39	4,115.20	3,743.46	5,779.41	3,427.59
32	West Bengal	15,799.30	16,243.07	2,463.77	15,030.66	20,341.69	11,884.59
33	Telangana	5,487.42	20,799.91	9,029.61	7,423.22	7,362.46	7,917.14
34	Ladakh	-	175.72	182.87	342.33	342.07	244.69
	Total	315,260.93	345,359.19	225,160.95	308,850.64	327,798.65	249,944.45

Note:

1 .ASHA exists in all States/UTs except Goa and Chandigarh.

2 .Expenditures are as reported by the states in FMR and are provisional.

3. Expenditure includes Central Share, Corresponding State Share and Opening Balance at the beginning of the year.

4.. After the reorganisation of the State of Jammu and Kashmir funds were first release to the UT of Ladakh during the FY 2020-21

5.. The expenditure is updated up-to 31.12.2024 except Haryana (updated up-to 30.11.2024).